

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1690
TO BE ANSWERED ON THE 10TH FEBRUARY, 2026

COMPENSATION TO FARMERS AFFECTED BY FLOODS

1690. SHRI NARAYAN TATU RANE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the steps taken by the Government to provide compensation for the damage caused to the crops and agricultural assets of farmers due to recent floods in Maharashtra;
- (b) whether the Government considers to provide special compensation in this regard under National Disaster Relief Fund or Pradhan Mantri Fasal Bima Yojana; and
- (c) whether the Government has any plans to make any permanent policy to protect the farmers from such natural disasters in future?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): As per the National Policy on Disaster Management (NPDM), the State Government is primarily responsible for providing necessary relief measures on ground level in the wake of notified calamities. The State Governments undertake relief measures in the wake of natural calamities from funds available in the form of the State Disaster Response Fund (SDRF) in accordance with the Government of India approved Items and Norms. Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of 'severe nature' and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures. The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

On receipt of Memorandum from the State Government, an Inter-Ministerial Central Team (IMCT) is constituted and deputed for an on-the-spot assessment of damage and requirement of funds for relief operations, as per the extant Items and Norms. The report of the IMCT is considered by the Sub Committee of National Executive Committee (SC-NEC) headed by the Secretary (Ministry of Home Affairs) /Secretary (Department of Agriculture and Farmers Welfare). Thereafter, the High Level Committee (HLC) headed by Home Minister comprising Finance Minister, Agriculture Minister and Vice-Chairman, NITI Aayog

considers the request of the State Government based on the recommendations of SC-NEC. The HLC approves the quantum of additional assistance from NDRF which is made available to the State and is subject to the adjustment of the balance available in the State's SDRF.

The State of Maharashtra is allocated Rs.4176.80 crore (Central Share Rs.3132.80 crore & State Share Rs.1044.00 crore) during 2025-26 under SDRF. In which, both instalments of Central Share Rs.1566.40 crore each has been released to the State.

In the wake of flood of 2025, an IMCT was constituted on 16.10.2025 to visit the affected areas of the State for on-the-spot assessment of damages. The IMCT visited the affected areas from 03.11.2025 to 05.11.2025. Based on the report received from the IMCT, additional financial assistance from NDRF is considered, as per the established procedure.

As informed by the State Government of Maharashtra, during the period from June to September 2025, due to heavy rainfall and floods, a total area of 98.44 lakh hectares was affected, impacting 120.83 lakh farmers across 34 districts. The State Government conducted surveys of the affected areas and sanctioned Rs. 9700.87 crore as relief and compensation for the affected farmers. Additionally, an assistance of Rs.10,000 per hectare, up to a maximum of 3 hectares, has been provided for seeds and other related agricultural inputs for the Rabi season. For this purpose, a total amount of Rs. 9611.17 crore has been made available.

The Government has introduced yield-based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather index based Restructured Weather Based Crop Insurance Scheme (RWBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of farmers etc. Comprehensive risk insurance is provided under the scheme from pre-sowing to post-harvest losses.

Extremely low premium rate is charged from the farmers across the country, which is maximum 2% of sum insured for Kharif crops, maximum 1.5% of sum insured for Rabi crops and maximum 5% of sum insured for commercial/horticultural crops. Remaining part of actuarial premium is shared by the Central and State Government on 50:50 basis except North Eastern States (from Kharif 2020) and Himalayan States (from Kharif 2023) where it is shared in the ratio of 90:10.

Details of year-wise claims paid under PMFBY & RWBCIS from FY 2020-21 to FY 2024-25 (as on 31.12.2025) are as follows:

State	Claims paid (in Rs. Crore)				
	2020-21	2021-22	2022-23	2023-24	2024-25
Maharashtra	1,323.5	4,708.8	5,419.3	9,586.4	5,774.8
